

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 195 of 2004

Jabalpur, this the 25th day of March, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Mādān Mohan, Judicial Member

Nand Kishor Katare, S/o. Late
Shri Shankerlal Katare, Aged about
52 years, R/o. Village-Gogawali, Post:
Madheshwar, Tahsil-Kareli, Distt.
Narsinghpur.

... Applicant

(By Advocate - Shri V. Tripathi)

V e r s u s

1. Union of India, Through its
Secretary, Ministry of Communication,
Dept. of Post, New Delhi.
2. The Director General, Department of
Posts, Dak Bhawan, Sansad Marg,
New Delhi.
3. The Chief Post Master General,
MP Circle, Hoshangabad.
4. The Sr. Superintendent of Post Offices,
Jabalpur division, Jabalpur. ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has
claimed the following main reliefs :

"(ii) set aside the order dated 10.11.1997
(Annexure A-1),

(iii) consequently command the respondents to provide
all consequential benefits including full backwages etc.

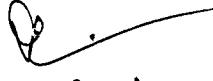
(iv) direct the respondents to decide the review
application of the applicant."

2. The brief facts of the case are that the applicant was
working as Extra Departmental Sub Post Master, Bargi,
Jabalpur. While working as such a departmental enquiry was
initiated against him and on the basis of the departmental
enquiry he has been dismissed from service. The applicant has

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filed a revision petition as he has been acquitted by the criminal court. He has however not availed the statutory provision of appeal, by filing an appeal to the appellate authority. Before exhausting the remedies available to the applicant, he has approached this Tribunal by filing this OA. Therefore the Original Application is pre-mature.

3. Accordingly, the Original Application is dismissed as pre-mature. However, the applicant is permitted to file an appeal to the appellate authority.

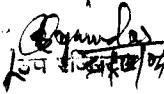

(Madan Mohan)
Judicial Member

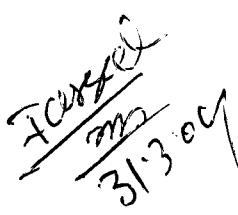

(M.P. Singh)
Vice Chairman

"SA"

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लिपि : S. Paul
सूचना दिन : 31.3.01
लिपि : 


31.3.01